

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/100(CHE)2022

NAME OF THE PETITIONER : Rajan Kishin Shahani

**NAME OF THE RESPONDENT(S) : Yu Bo Investment Company Private Limited
& Another**

UNDER SECTION : Sec 241, 242 & 244 of CA, 2013

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Respondent 2.

M. (a)

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6. CP(CA)/100(CHE)/2022

ORDER

Ld. Counsel Mr. M. Santhanaraman for the Petitioner.

Ld. Representing Counsel Mr.Aakash for the Respondent no.2 seeks adjournment. Even during the earlier hearing Respondent 2 Counsel sought adjournment. Cost of Rs.5,000/- is levied on the Respondent 2 for seeking frequent adjournments and is payable to Prime Minister's National Relief Fund. Respondent No.2 is directed to be present during the next hearing.

List the petition for hearing on **05.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)